

(e) what are the details of the malpractices detected in the financial and managerial matters of the Yoga-shram;

(f) whether Government propose to introduce a comprehensive bill in the Parliament regarding the taking over of aforesaid institution; and

(g) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THAR A DEVI SIDDHARTHA): (a) and (b) This is under active consideration of Government.

(c) Does not arise.

(d) The completion of the Yoga training course of students has been arranged through the Central Council for Research in Yoga and Naturopathy.

The Government have no liability in respect of the employees of Vish-wayatan Yogashram which is a private organisation.

(e) These are administrative and financial irregularities in appointments and use of funds.

(f) and (g) This is under active consideration of Government.

#### **Imparting of Yoga Education in Primary and Middle schools in Delhi**

1296. SHRI BAM NARESH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal under Government's consideration to introduce Yoga as a compulsory subject at primary and middle school levels and also to make it compulsory for all the students to perform yoga asans and yoga exercises in all the schools under the Delhi Administration and the NDMC; if so, the details **thereof**;

(b) whether Government propose to conduct the recruitment of yoga teachers for all the schools of Delhi both Government aided and under NDMC to impart yoga education to all school children so as to inculcate in them discipline and self control; and

(c) if so the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) Do not arise.

#### **Surplus Teachers of Central Schools**

1297. SHRIMATI BIJOYA CHAKRAVARTY- Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether it is a fact that about 450 teachers of different categories in Kendriya Vidyalayas have recently been rendered surplus;

(b) if so, the details thereof; Vidyalaya wise and category wise;

(c) whether the All India Kendriya Vidyalaya Teachers Association has submitted some suggestions to deal with this recurring problem; and

(d) if so, the details thereof and reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) On account of increase | decrease in sections, upgradation of Kendriya Vidyalayas, opening of new Vidya-aya as etc. there is a continuous process where by, in individual Vidyalayas as some teachers are rendered surplus and vacancies in others are created. Considering the Kendriya Vidyalaya Sangathan as whole, there is an overall deficit rather than surplus of teachers.